

assessment of the tax due from the Landlord for the rent received from M/s Lufthansa Airlines, and

(b) the amount of the monthly annual rent received for the premises and the tax assessment thereon?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai) (a) No, Sir

(b) The monthly rent from 1-10-1964 to 30-9-1965 was Rs 500. From 1-10-1965 onwards, additional accommodation has been let out to M/s Lufthansa Airlines and the total monthly rent received is Rs 2 076 50. The landlord has not yet been assessed to income-tax.

M's Graham Trading Company

4706. **Shri Madhu Limaye.**
Shri S. M. Banerjee
Shri George Fernandes
Dr. Ram Manohar Lohia:

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No 1581 on the 17th November, 1966 and state

(a) whether the income tax assessment of M's G r a h a m Trading Company of India Ltd for the years 1950-51 to 1961-62 which was reopened, has since been completed, and

(b) if so the results thereof?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai) (a) No, Sir

(b) Does not arise

Foreign investment in fertilizer plant

4707. **Shri Madhu Limaye.**
Shri S. M. Joshi:

Will the Minister of Petroleum and Chemicals be pleased to state

(a) the number of foreign applications received for starting fertilizer units in India after the new concessions in respect of the fertilizer plant to be set up by the foreigners were announced;

(b) the number of applications which represent renewal of the old pre-announcement applications and the number of applications which are new, and

(c) the number of applications which contain firm proposals and the number of those which are mere intent?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghuramiah) (a) Five proposals for foreign parties and five others with foreign participation have been received after December, 1965 when certain decisions designed to attract private investment in the fertilizer industry were announced.

(b) All the ten proposals mentioned in (a) are new. None of them is a renewal of applications made before December, 1965.

(c) Of the ten proposals in (a), six are firm and four are still only an expression of intent.

National Planning Council

4708. **Shri Bibhuti Mishra**
Shri K. N. Tiwary:
Shri Sidheshwar Prasad.
Shri Shashi Ranjan:

Will the Minister of Planning be pleased to state

(a) whether it is a fact that the term of National Planning Council has been extended for another year, and

(b) if so, the total expenditure incurred on the Council and the benefit derived therefrom so far?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) Yes, Sir. The term of the National Planning Council, which was set up on February 26, 1965, initially for a period of two years, has been extended for another year.